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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.

OA-1749/94
MA-2281/94

New Delhi this the 2nd Day of September, 1994.

Hon'ble Mr. Justice S.K. Dhaon, Acting Chairman
Hon'ble Mr. B.N. Dhoundiyal, Member(A)

1. Shri Kishan-I,
S/o Sh. Jaimal Singh,
R/o 261A, Village Munirka,
New Delhi-67.
 2. Sh. Prakash Chand-II,
S/o Sh. Sunder Ram,
R/o D-1/353, Mahabir Enclave,
New Delhi-45.
 3. Shri Jagdeep Singh Katoch,
S/o Shr. G.S. Katoch,
R/o RZG-1/23, Mahabir Enclave,
New Delhi.
 4. Shri Mahinder Singh-II,
S/o Sh. Brij Lal,
R/o RZ-18-A/1,
Gali No.12, Kailash Puri,
New Delhi.
 5. Sh. Surinder Singh,
S/o Sh. Mangat Ram,
R/o A-1/8, Postal Colony,
Janakpuri, New Delhi-58.
 6. Shri Charan Singh,
S/o Sh. Sher Singh,
R/o 119, Chirag Delhi,
New Delhi-17.
 7. Sh. Shiv Dhari Ram,
S/o Sh. Samjhu Ram,
R/o R-18, Dr.Ambedkar Basti,
West Block-I,
R.K. Puram,
New Delhi-66.
 8. Sh. Puran Singh,
S/o Sh. Shaber Singh,
R/o CSP-27, Safdar Jang Enclave,
New Delhi.
 9. Sh. Narinder Kumar,
S/o Sh. Maya Dhar,
R/o C-182, Jeewan Park,
Uttam Nagar,
New Delhi-59.
 10. Sh. Harpal Singh,
S/o Sh. Amar Singh,
R/o Vill. & P.O. Kasan,
Distt. Gurgaon,
Haryana.
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11. Sh. Yoginder Singh,
S/o Shri Padam Singh,
R/o RZ-6-280, Raj Nagar-II,
New Delhi-45.
12. Sh. Prem Singh,
S/o Sh. Radhey Shyam,
R/o RZ-85/1, Durga Park,
New Delhi-45.
13. Sh. Ashok Kumar-I,
S/o Sh. Net Ram,
R/o Vill.P.O. Kapesher,
New Delhi-37.
14. Sh. P. Marko,
S/o Sh. P. Ankhia,
R/o Jhuggi No.518,
Kankadurg Colony,
Near R.K. Puram,
New Delhi.
15. Sh. Bhaskar Anand,
S/o Sh. Chander Mani,
R/o K-226, Kutub Vihar Goala Diary,
New Delhi.
16. Sh. Ramesh,
S/o Sh. Singh Ram,
R/o WZ-258, Harijan Colony,
Tilak Nagar,
New Delhi-18.
17. Sh. Dharam Pal,
S/o Sh. Jage Ram,
R/o 80/1, Village Dinchau Kalan,
New Delhi-13.
18. Sh. Rajinder,
S/o Sh. Gordhan Ram,
R/o 192-D, Block,
Bharat Bihar,
New Delhi-45.
19. Sh. Ramesh Kumar,
S/o Sh. Kashi Ram,
R/o A-10, Mohammedpur,
New Delhi-66.
20. Sh. Ashok Kumar-II,
S/o Sh. Jeet Ram,
R/o Village Mahipalpur,
New Delhi-37.
21. Sh. Pradeep Kumar,
S/o Sh. Fateh Singh,
R/o D-6, Palam Air Port,
New Delhi-37.
22. Sh. Mahinder Singh-I,
S/o Sh. Banwari Lal,
R/o RZ-245, Raj Nagar-II,
New Delhi-45.

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23. Sh. Raj Kumar-III,
S/o Sh. Mehtab Singh,
R/o 25, Ram Gali Nanak Chand Basti,
Village Kotla Mubarkpur,
New Delhi.

Applicants

(through Sh. S.R. Dwivedi, counsel)

versus

1. The Union of India,
through the Secretary,
Department of Posts,
Ministry of Communication,
New Delhi-1.

2. The Chief Post Master General,
Delhi Postal Circle,
Meghdoot Bhawan,
New Delhi-1.

Respondents

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delivered by Hon'ble Mr. Justice S.K.Dhaon, Acting Chairman

The learned counsel for the applicants states that this application may be dismissed as withdrawn with the liberty to the applicants to file a fresh application. Although we do not find any technical defect in the application, in the interest of justice, we accept the prayer.

The application is dismissed as withdrawn.


(B.N. Dhoundiyal)

Member(A)


(S.K. Dhaon)

Acting Chairman